



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.08.2025

NOTICE

Please take notice that the following matters listed in the **Court – II on 21.08.2025** were not taken up. Subsequently, vide **Notice dated: 25.08.2025**, the matter was notified for hearing on **06.10.2025**.

The Ld. counsels for both the parties made a joint mentioning before the Hon'ble Bench on 28.08.2025 for a change in the next date of Hearing & the Hon'ble Bench permitted the same.

It is hereby informed to all concerned that the next date of hearing in the matter is now **postponed from 06.10.2025 to 08.10.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 100 of 2020 Part Heard	Riverdale Infrastructure Pvt. Ltd. Vs. Kirloskar Ebara Pumps Ltd. & Ors. With	Pooja M. Saigal Abhay Singla	Sakesh Kumar-R1 Rajshekhar Rao-R2 U.A. Rana-R3 Gitanjali N. Sharma Rajesh P.
2.	Comp. App. (AT) No. 101 of 2020 Part Heard	Ebara Corporation Vs. Kirloskar Ebara Pumps Ltd. & Ors.	Vijay Nair Abhay Singla Abhijeet Sinha Pooja M. Saigal	Sakesh Kumar-R1 U.A. Rana Vijay Nair-R2 Himanshu Mehta-R3

By order of Hon'ble Chairperson
-Sd/-
Registrar